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GOVERNMENT OF NATIONAL CAPITAL TERRITORY OF DELHI  
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS  
8th LEVEL, C-WING, DELHI SECRETARIAT, I.P. ESTATE,  
NEW DELHI-110002

No.F.6/45/2018-Judl./Suptlaw/1439-1441

Dated 12 December, 2018

To

The Registrar General,  
High Court of Delhi,  
New Delhi.

Sub: -Regional Workshop on the Prosecution of serious forms of Wildlife crime to be held on 18<sup>th</sup> to 20<sup>th</sup> December, 2018 in Paro, Bhutan.

Sir,

(JHSC)

With reference to your office letter No.6124/DHC/Gaz./G-3.2018 dated 07.12.2018, on the above noted subject, I am to convey the approval of Hon'ble Lt. Governor, Govt. of NCT of Delhi for performing extra-jurisdictional journey in respect of Ms. Shalinder Kaur, Judge, In-charge, Mediation Centre, THC, Delhi and Mr. Vishal Gogne, Addl. Director, Delhi Judicial Academy, New Delhi for attending the "Regional Workshop on the Prosecution of serious forms of Wildlife Crime" to be held on 18<sup>th</sup> to 20<sup>th</sup> December, 2018 in Paro, Bhutan.

The above approval is also subject to any other codal formalities, if any required and applicable, like approval of the GOI, Department of Economics Affairs and political clearance from the Ministry of Home Affairs / Ministry of External Affairs.

Yours sincerely,

*Anoop Kumar Mendiratta*  
(Anoop Kumar Mendiratta)  
Pr. Secretary (Law, Justice & L.A.)

Copy for information and necessary action to: -

1. The District & Sessions Judge (HQ), Delhi, Tis Hazari Courts Complex, Delhi.
2. The Chairperson (Officiating), Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) DELHI  
85471-482  
No..... / Misc./Trng./Gaz./2018 Dated, Delhi the..... 13 DEC 2018

Copy forwarded for information and necessary action to:-

1. The Officer In-charge, Pool Car, Central District, Tis Hazari Court, Delhi.
2. Ms. Shalinder Kaur, Judge In-charge, Delhi Mediation Centre, Tis Hazari Courts, Delhi.
3. The Sr./ Administrative Officer (Judl.), Admn. I, II, III and Filing Branch, Central District, Tis Hazari Court, Delhi.
4. The Website Committee, English/Hindi, Tis Hazari Court, Delhi.
5. The PRO, Tis Hazari Court, Delhi.
6. The Reader to Ld. District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
7. The P.S. to Ld. District & Sessions Judge(HQ), Tis Hazari Court, Delhi.
8. The Dealing Clerk (Leave), Judicial Branch (Central), Tis Hazari Court, Delhi.

Dated:13.12.2018

(Ankur Jain)  
Link Officer-in-Charge (Judl.)  
For District & Sessions Judge (HQs)  
Delhi